to meet expectations of the people. Ministry of Home Affairs *vide* its Advisory dated 9th September, 2014 has advised all the States/Union Territories to initiate a time bound action plan to fill up the existing vacancies in the State Police and review the existing sanctioned strength of Police personnel at all levels. The Advisory is available on the website of Ministry of Home Affairs under the caption "PM Division" (http://mha.nic.in/policemodern).

## Undertrials languishing in jails

- 355. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that India is among the worst countries in the world in terms of the proportion of undertrials languishing in jails;
- (b) whether Government publishes data regarding the amount of time a person serves as an undertrial in prisons;
- (c) if not, whether Government proposes to make this data publicly available; and
  - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) As per data compiled by the National Crime Records Bureau (NCRB) at the end of 2013, out of the total population of 4,11,992 inmates, the total number of undertrial prisoners in the country was 2,78,503, which consist of 67.6% of total inmates. The National Crime Records Bureau publishes the data of undertrial prisoners by period of their detention in jails across the country. A State/UT-wise data is available in the Prison Statistics India 2013 at Table No. 6.1.

## Protection to those who help road accident victims

- 356. SHRIMATI WANSUK SYIEM: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether in a landmark decision, the Supreme Court has directed Government to pass an executive order to protect Good Samaritans who rescue and rush road accident victims to hospitals, from harassment at the hands of the police;
- (b) if so, whether the interim order will be based on the detailed recommendations submitted by a court appointed expert committee;